

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1028-1029 OF 2008

C.MAGESH & ORS.

Appellant (s)

VERSUS

STATE OF KARNATAKA

Respondent(s)

(With appln(s) for exemption from filing O.T. and permission to file additional documents and with office report)

Date: 10/03/2010 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.S. SIRPURKAR
HON'BLE MR. JUSTICE DEEPAK VERMA

For Appellant(s) Mr. Sushil Kumar, Sr. Adv.
Mr. V.K. Biju, Adv.
Mr. Aditya, Adv.
Ms. Meenakshi, Adv.
Mr. Dinesh Kumar Garg, Adv.

For Respondent(s) Ms. Anitha Shenoy, Adv.
Ms. Rashmi Nandakumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. Sushil Kumar, learned senior counsel appearing for the appellants resumed his arguments at 10.40 a.m. and concluded at 2.55 p.m. Thereafter, Ms. Anita Shenoy, learned counsel appearing for the respondent commenced her arguments and was on her legs when the Court rose for the day leaving the matter as part-heard.

List on 11.03.2010.

(Pardeep Kumar)
Court Master

(Shashi Bala Vij)
Court Master